

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.03.2025

ORDER NO. 64 of 2025


Hon'ble President is pleased to partially modify roster order no. 43 of 2025 for
CESTAT, Mumbai on 03.04.2025 and 04.04.2025 as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---------------------------------------|--|---|
| On 03.04.2025 and 04.04.2025 | Hon'ble Mr. Justice Dilip Gupta, President Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) | Larger Bench matters: C/594/2004 M/s Apar Industries Ltd. vs. Commissioner of Customs (Export Promotion) Mumbai |

Note:

1. From 03.04.2025 to 04.04.2025, Customs Division Bench matters will be taken up by Bench comprising Hon'ble President and Mr. C. J. Mathew, Hon'ble Member (Technical) after the hearing of Larger Bench matters.
2. From 03.04.2025 to 04.04.2025, Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in Single Member Bench after the hearing of Larger Bench matters.
3. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar